

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 17.12.2020 (THURSDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson, Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Mr. V.P. Singh, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 968 of 2019 & I.A. No. 1071 & 2218 of 2020	Parvinder Singh Vs. Intec Capital Ltd. & Anr.	Amrita Mishra	Vinod Chaurasia-IRP

For Admission (Fresh Cases)

2.	Comp. App. (AT) (Ins) No. 1078 of 2020	Southern Power Distribution Company of A.P. Ltd. Vs. Kalpataru Steel Rolling Mills Ltd. & Ors.	Nishant Sharma	
3.	Comp. App. (AT) (Ins) No. 1079 of 2020	Interups Inc. Vs. Kuldeep Kumar Bassi & Ors. Resolution Professional of Asian Colour Coated Ispat Ltd.	Abhishek Anand	
4.	Comp. App. (AT) (Ins) No. 1080-1081 of 2020	Utsav Securities Pvt. Ltd. Vs. Vogue Clothiers Pvt. Ltd. & Anr.	Raktim Gogoi	
5.	Comp. App. (AT) No. 233 of 2020	Om Sai Navigations Pvt. Ltd. & Ors. Vs. Hitesh Chhaganlal Ambalia & Anr.	Nikhil Goel	

For Admission (After Notice)

6.	Comp. App. (AT) (Ins) No. 724-725 of 2020	Surajbari Traders Pvt. Ltd & Anr. Vs. Sumit Binani & Ors.	Sandeep Bajaj	Krishna Raj Thaker Sumit Binani-R1 & R2 M.S. Tiwari-R3
7.	Comp. App. (AT) (Ins) No. 818 of 2020	Damodar Muddukrishna Vs. Cygilant (India) Research & Development Pvt. Ltd.	Mithun Shashank	

8.	Comp. App. (AT) (Ins) No. 955 of 2020	Captain S.P. Singh Vs. Himalayan Heli Services Pvt. Ltd.	Soayib Qureshi	
9.	Comp. App. (AT) (Ins) No. 961 of 2020	Kewaunee Labway India Pvt. Ltd. Vs. JBF Petrochemicals Ltd.	Chirag Kher	Shiv Kumar Suri
10.	Comp. App. (AT) (Ins) No. 983 of 2020	Ramkrishna Electricals Ltd. Vs. Atul Rajwadkar & Ors.	Meghna R.M.	Sandeep Bajaj
11.	Competition App. (AT) No. 23 of 2020	Rajeev Mishra Vs. Competition Commission of India & Ors. With	Ishaan Chakrabarti	
12.	Competition. App. (AT) No. 21 of 2020	Rajendra Agarwal Vs. Competition Commission of India & Ors.	Archana Sahadeva	

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By the order of Hon'ble Acting Chairperson

-sd/-
Registrar